NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/153/CAA/2017

&

PETITION NUMBER

: CP/197/CAA/2017

NAME OF THE TRANSFEROR

: CHENNAI NETWORK INFRASTRUCTURE LTD

NAME OF THE TRANSFEREE

: GTL INFRASTRUCTURE

UNDER SECTION

: SEC 7

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Shicly Roman

REPRESENTATION BY WHOM

Mr. Arrindh Pandian (Sr. Counse)

Councel for the

for Haristankar Mani,

Pawan Brobakh & Abshik Raman

(9686603576)

ORDER

Mr. Arvindh Pandian, Senior Counsel for the Petitioner present. Counsel for the Petitioner is directed to pay Rs.50,000/- towards the fee for the Chartered Accountant which shall be deposited to the Office of the Official Liquidator within one week. Heard. Reserved for Order.

> -Sc/ -MEMBER (JUDICIAL)

ghk